

National Company Law Tribunal

Allahabad Bench

CP NO. 66/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: *Shri Pawan Singh Khirwar Vs. M/s. Purnagiri Packing Pvt. Ltd.*
SECTION OF THE COMPANIES ACT/1 & B CODE: *241/244*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK MISHRA	PCS	Respondent	<i>Abhishek</i>
2.	Arpit Suri	PCS	Respondent	<i>Arpit</i>

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Sh. Abhishek Mishra, PCS for the respondent company. In the present matter, petitioner PCS had earlier made request by mentioning for adjournment in the matter from 7th December to 11th December, 2017 due to some personal difficulty.

Since, today the respondent is now appearing through PCS Mr. Abhishek Mishra alongwith Arpit Suri. Therefore, they are granted opportunity to file reply to the present petition. The petitioner/representative petitioner are directed to serve a spare copy of the present company petition to the respondent PCS.

List the matter on 11th ~~January~~ ^{December}, 2017.

Dated:07.12.2017

Sd—
H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)